

possible for such fall in the aforesaid grant after 1959-60 during subsequent four years; and

(c) how much fall in grant compares with other States during the same period?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy): (a) The Central assistance released during the five years is as follows:—

(Rs. in lakhs)

1959-60	1960-61	1961-62	1962-63	1963-64
48.10	19.70	33.96	32.05@	68.80*

The Central assistance sanctioned in 1959-60 was comparatively higher than 1960-61 because of the supplementary programme approved in 1959-60.

(b) The central assistance is dependent on the quantum of actual expenditure incurred by the State Government.

(c) In majority of the States, total grants sanctioned were lower in 1960-61 than in 1959-60.

Construction Allowance

2330. Shri A. P. Sharma: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the workers employed by the Central Government Departments other than Railway at Farraka are paid construction allowance, whereas Railway workers are not being paid the same; and

(b) if so, the reasons for this disparity?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) and (b). The matter is under consideration.

Derailment of Goods Train

2331. Shri Ram Harkh Yadav: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a goods train was derailed on the 28th March, 1964 between Dagmagpur Chunar Railway stations on the Northern Railway, 114 Kilometers from Allahabad;

(b) if so, the details of the accident; and

(c) the total loss caused thereby?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):

(a) and (b). At about 5-45 hrs. on 28-3-64 while No. 196 Dn. goods train was running between Dagmagpur and Pahara stations on Allahabad-Mughal-sarai section of Northern Railway, one wagon derailed.

(c) The cost of damage to Railway property was estimated at approximately Rs. 500.

Agricultural Production

2332. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) whether his attention has been drawn to the plan submitted by a panel of United States scientists to revolutionise agriculture in West Pakistan so that within the next 25 to 30 years food production can be doubled with greater exploitation of the ample reserves of natural gas and underground water, increased use of chemical fertilizers, better methods of cultivation and a more rational land system; and

(b) whether the feasibility of having such a plan for India has been considered?

(@) includes assistance for centrally sponsored scheme of consumer Co-operative Stores.

(*) includes assistance to centrally sponsored scheme of consumer stores, cooperative farming in Gramdan areas and distribution of consumer articles in rural areas.

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). The Ministry of Food and Agriculture has no information, except the report that appeared in the Press a few days back, about the Plan submitted by a panel of United States' Scientists to revolutionise agriculture in West Pakistan. In view of this, the feasibility or otherwise of having such a Plan for India has not been considered.

The Government of India have however, already been taking various measures under the Third Five Year Plan programme to maximise agricultural production within the available resources. The programme inter-alia include greater exploitation of underground water reserves, increased use of chemical fertilisers, better methods of cultivation and emphasis on a more rational land system. The package or intensive cultivation approach for selected areas has been adopted for foodgrain and other important crops. An Intensive Agricultural District Programme has also been launched in fifteen selected districts with the financial and technical support of the Ford Foundation and United States Agency for International Development.

Scooter Rickshaws in Delhi

2333. Shri Yashpal Singh: Will the Minister of Transport be pleased to state:

(a) whether it is a fact that most of the scooter-rickshaw drivers of Delhi have not installed fare meters;

(b) if so, the reasons therefor; and

(c) whether Government propose to issue any final orders in this connection to the rickshaw drivers?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a). Yes.

(b) and (c). The question of compulsory fitment of fare meters to auto-

rickshaws in Delhi has been under the consideration of the Delhi Administration for a long time. In fact, a decision was taken by the State Transport Authority, Delhi, on the 30th August, 1962, that fresh permits would be granted only in respect of such new auto-rickshaws as were fitted, with an approved fare meter. These meters are not, however, available in sufficient numbers. Some dealers, who had imported a few pieces, charged exorbitant rates ranging from Rs. 800 to Rs. 1,000 per meter. Consequently, the enforcement of the aforementioned decision was postponed by the State Transport Authority, Delhi.

Recently Messrs. International Instruments Ltd., Bangalore, have offered a fare meter, costing about Rs. 250, which has been sent by the Delhi Administration for physical check to the National Physical Laboratory, New Delhi. After it has successfully stood the test and when the particular type of fare meter is available in adequate numbers, the fixation of fare meters on auto-rickshaws will be meters compulsory in Delhi. Meanwhile, it has been made obligatory on the scooter rickshaw drivers to maintain milometers on the vehicles. The fare to be charged by them is calculated with reference to the mileage recorded on these meters. Plying of scooter rickshaws without a suitable type of milometer is punishable under section 112 of the Motor Vehicles Act, 1939.

दक्षिण रेलवे की निर्माण शाखा

२३३४. श्री राम सेवक यादव : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) दक्षिण रेलवे की निर्माण शाखा में इस समय कितने अस्थायी लश्कर लोग काम कर रहे हैं ;

(ख) इन में सब से पुराने और सब से नये लश्कर किस वर्ष में भरती हुए थे ;

(ग) क्या इन लोगों को छुट्टियां, मुफ्त पास तथा चिकित्सा सम्बन्धी सुविधाएं दी जा रही हैं ; और